

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CENTRAL &
WEST DISTRICT, TIS HAZARI COURTS, DELHI.

Sub:- Regarding e-filing of Miscellaneous applications, Documents Pleadings
etc.

CIRCULAR

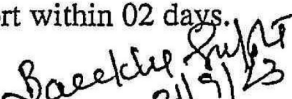
Pursuant to the order dated 17.08.2023 passed by Hon'ble High Court of Delhi in Writ Petition (Civil) No. 6082/2019, titled as Karan S. Thukral & Ors. Vs. District & Sessions Judge and Ors, & letter No. 69049-60/ SR(143) Comp.Br./ THC/2023, dated 11.09.2023 of the Centralized Computer Committee, the following directions are issued for immediate compliance:-

1. The Readers of all the Courts functioning at Central & West District, Tis Hazari Courts, Delhi shall maintain an inward Dak Register for maintaining the record of physical filing of Written Statement /Re-joinder /Misc. Application/Misc. Documents in their respective court and to acknowledge the receipt thereof to concerned Advocate/Litigant till the time a Centralized Filing is implemented. .
2. Whenever an interim application (IA)/Misc. Application is filed in the court physically, the Ahlmads of all the courts shall compulsorily register it in CIS on the same day and the acknowledgment/unique IA registration number be given to the Advocate/litigant.

The above measures shall be diligently adhered to with immediate effect and all the Readers are directed to submit compliance report within 02 days.


(VINOD KUMAR)

Principal District & Sessions Judge
(West)


(BARKHA GUPTA)

Principal District & Sessions Judge(HQs)
(Officiating)

37833 - 38033

No/PDJ/Bail & Filing/Central & West/2023

21 SEP 2023
Dated _____

Copy forwarded for information and necessary action to:-

1. Ld. Chairman(IT & Digitization), Central Computer Committee, Tis Hazari Courts, Delhi.
2. All the Judicial Officers, Central & West District, Tis Hazari Courts, Delhi with request to direct their staff to comply with the aforesaid directions.
3. The Secretary, Delhi Bar Association, Tis Hazari, Delhi.
4. Computer Branch, Tis Hazari Court for uploading on the official website.
5. Facilitation Center, Tis Hazari Courts, Delhi.
6. PS to Principal District & Sessions Judge (Hqs) & West District, Tis Hazari Courts, Delhi.


21/09/23
Administrative Officer (Judicial)